

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
IB-904(ND)/2020

**IN THE MATTER OF:**  
OWC Apac Pvt Ltd

...APPLICANT

**SECTION**  
U/s 59

**Order delivered on 06.11.2020**

**CORAM:**  
**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :  
For the OL :  
For the RD :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.12.2020.

  
**(Madhu Narula)**  
**Court Officer**